

Minister is busy, then it should not be later than Monday so that those who are servants of the people are able to serve their electorate.

12.46 hrs.

PAPERS LAID ON THE TABLE

REVIEWS AND ANNUAL REPORTS OF HINDUSTAN TELEPRINTERS LTD, MADRAS AND INDIAN TELEPHONE INDUSTRIES LTD., BANGALORE FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): Mr. Speaker Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of 619A of the Companies Act, 1956:—

(i) (a) Review by the Government on the working of the Hindustan Teleprinters Limited, Madras, for the year 1976-77.

(b) Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1976-77 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1216/77].

(ii) (a) Review by the Government on the working of the Indian Telephone Industries Limited, Bangalore, for the year 1976-77.

(b) Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1217/77].

DRUGS AND COSMETICS (5TH AMDT.) RULES, 1977, STATEMENTS RE. DAY IN RESPECT OF 1ST AND 2ND AMDTS.

THERETO, AND CERTIFIED ACCOUNTS OF POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH FOR 1975-76.

स्वास्थ्य और परिवार कल्याण मंत्रालय
में राज्य मंत्री (श्री जगन्मोहि प्रसाद यादव):

अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

(1) औषध और सौंदर्य प्रसाधन अधिनियम, 1940 की धारा 38 के अन्तर्गत औषध सौंदर्य प्रसाधन (पांचवां संशोधन) नियम, 1977 (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति, जो दिनांक 11 नवम्बर, 1977 के भारत के राजपत्र में अधिसूचना संख्या सा० सा० नि० 697 (इ) में प्रकाशित हुए थे।

[Placed in Library. See No. LT-1218/77].

(2) औषध और सौंदर्य प्रसाधन (पहला संशोधन) नियम, 1977, जो दिनांक 28 मई, 1977 के भारत के राजपत्र में अधिसूचना संख्या सा० सा० नि० 665 में प्रकाशित हुए थे, के सभा पटल पर रखने में हुए विलम्ब के कारण बताने वाला एक विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT-1219/77].

(3) औषध और सौंदर्य प्रसाधन (दूसरा संशोधन) नियम, 1977 जो दिनांक 16 जुलाई, 1977 के भारत के राजपत्र में अधिसूचना संख्या सा० सा० नि० 926 में प्रकाशित हुए थे, के सभा पटल पर रखने में हुए विलम्ब के कारण बताने वाला एक विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT-1220/77].